<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 61 OF 2016 & IA NO. 153 OF 2016

Dated: 17th May, 2018

Present:	Hon'ble Mr. I. J. Kapoor, Technical Member		
	Hon'ble Mr. Justice N. K. Patil, Judicial Member		

In the matter of: Odisha Power Transmission Co Vs.	oration Ltd Appellant	Appellant(s)	
M/s Jindal Stainless Ltd. & Anr.	•	Responde	ent(s)
Counsel for the Appellant(s)	:	Mr. R.K. Mehta Ms. Himanshi Andley	
Counsel for the Respondent(s)	:	Mr. R.K. Jain for R-1	
		Mr. Rutwik Panda Ms. Anshu Malik for R-2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>20.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/mk